

(a) the number of Vacancies of Assistant Engineers (Civil) in Delhi Circle of P and T Department;

(b) since when these vacancies exist;

(c) how the vacancies are to be filled up; and

(d) the reasons for non-filling of the vacancies in spite of Junior Engineers with eight years experience or more being available ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) 23

(b) Since 1983.

(c) According to the statutory Recruitment Rules for the post of Assistant Engineer (Civil), 50 per cent of vacancies are to be filled up by Direct Recruitment through UPSC and the remaining 50 per cent by Junior Engineers (Civil) who have put in 8 years of service and have passed the Departmental Qualifying Examination.

(d) Though there are Junior Engineers who have put in 8 years of service, none of them has passed the Departmental Qualifying Examination, the prescribed eligibility condition for promotion. The Direct Recruitment to the grade of Assistant-Engineer (Civil) has been temporarily suspended. In the absence of eligible candidates the vacancies could not be filled up.

Public call offices in Gram Panchayat Areas of Orissa

7327. SHRI LAKSHMAN MALLICK : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the names of the Gram Panchayat areas in the State of Orissa which have been provided with public call offices, district-wise; and

(b) the number of Gram Panchayats proposed to be provided with such facilities and by when ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) Record of Public Call Offices in the villages in a State is not being maintained on the basis of Gram Panchayat. However District-wise number of Public Call Offices in the villages of Orissa, as on 31-3-87 are as under;

Balasore	—	103
Bolangir	—	48
Cuttack	—	122
Dhenkanal	—	82
Ganjam	—	66
Kalahandi	—	46
Keonjhar	—	74
Koraput	—	67
Mayurbhanj	—	76
Phulbani	—	33
Puri	—	64
Sambalpur	—	66
Sundergarh	—	62
		—
		909
		—

(b) 217 Public Call Offices are planned to be opened in the villages of Orissa during the remaining period of 7th Five Year Plan.

Production of Crude by Oil India Limited

7328. PROF. PARAG CHALIHA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the year-wise production of crude oil by Oil India Limited during the last three years;

(b) the year-wise production by Oil India Limited of water along with crude oil during the aforesaid period; and

(c) whether it is a fact that the production of oil has fallen and the production of

water has increased during the said period in the drilling operations by Oil India Limited ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) and (b). Year-wise production of crude oil and water during the last three years is as under :

Year	Production in tonne	
	Crude	Water
1984-85	2,752,571	1,458,669
1985-86	2,675,170	1,707,093
1986-87	2,641,824	1,647,223

(c) Yes, Sir.

Increase in production of water along with crude oil

7329. PROF. PARAG CHALIHA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Oil India's Moran Oil Fields in Assam, which used to produce about 5 per cent water alongwith crude oil in 1979, now produce more than 75 per cent water alongwith crude oil;

(b) if so, the reasons for such a high per centage of water in crude oil; and

(c) whether it would not damage the crude oil reservoir in that area ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) No. Sir.

(b) and (c). Do not arise

Profit/loss by Coal India Ltd.

7330. SHRI CHINTAMANI JENA : SHRI KUNWAR RAM :

Will the Minister of ENERGY be pleased to state :

(a) the details of profits earned or losses incurred by Coal India Ltd. and each of its subsidiary companies during the last three years, year-wise;

(b) whether a study has been made in regard to the reasons of losses, if any; is so, the details thereof; and

(c) the remedial steps taken or proposed ?

THE MINISTER OF ENERGY AND MINISTER OF STEEL AND MINES (SHRI VASANT SATHE) : (a) The profit earned/loss suffered by Coal India Limited and its subsidiaries during the last three years was as under :

(Rs. in crores)

Years	Profit earned/loss suffered						
	NEC	BCCL	CCL	ECL	WCL	CMPDIL	Total
1984-85	+ 8.22	— 90.12	+ 9.64	— 13.66	+ 6.94	+ 0.95	— 78.03
1985-86	+ 5.82	— 159.36	— 83.24	— 69.97	— 99.05	+ 1.62	— 404.18
1986-87	accounts not yet finalised.						

+ = Profit

— = Loss